NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.13/BB/ 2017	-	For clari- fcation	230/ 232	Darshita Southern India Happy Homes Pvt. Ltd.

SL. NO.			REPRESENTATION TO WHOM	SIGNATURE
1			Petitioner	
2)	Prema	Hatti	Roc	Pos

ORDER

Matter is listed today for clarification. Counsel for Petitioner is present. Heard the Counsel. List it for orders on 22/12/2017.

Member (T)

Member (J)